

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 16742/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.78794/2018-CONDONATION OF DELAY
IN FILING and IA No.78795/2018-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 16752/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79862/2018-CONDONATION OF DELAY
IN FILING and IA No.79863/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79865/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16750/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79297/2018-CONDONATION OF DELAY
IN FILING and IA No.79299/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79300/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16743/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79437/2018-CONDONATION OF DELAY
IN FILING and IA No.79438/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79439/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16746/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79400/2018-CONDONATION OF DELAY
IN FILING and IA No.79402/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79403/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16748/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80421/2018-CONDONATION OF DELAY
IN FILING and IA No.80422/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80423/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16749/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80410/2018-CONDONATION OF DELAY
IN FILING and IA No.80411/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80412/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 23371/2018 (XI)

Diary No(s). 29924/2018 (XI)

(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY
IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.
[TO BE TAKEN UP ALONG WITH ITEM NO.51 I.E. SLP(C)NO.16752/2018])

Date : 19-02-2019 This petition was called on for hearing today.

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For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Ms.P.S. Chandralekha,Adv.

Mr. P. I. Jose, AOR

Mr. Mukul Kumar, AOR

Mr. T. Mahipal, AOR

Mr.S.Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.16742/2018

All the respondents have already filed counter affidavit.

The matter be processed for listing before the Hon'ble Court as per rules.

SLP(C) No. 23371/2018

Respondent No.1 has failed to file counter affidavit despite grant of last opportunity.

Four weeks' time, as a last chance, is given to respondent Nos.2-4, 6 & 10 to file counter affidavit.

Service is complete qua respondent No.7 but no one has entered appearance on his behalf.

Respondent Nos.5,8 & 9 have already filed counter affidavit.

Matter be processed for listing before the Hon'ble Court as per rules after expiry of four weeks.

SLP(C) No. 16743/2018

Respondent Nos.2-5 have failed to file counter affidavit despite grant of last opportunity.

Delay in filing spare copy is condoned.

Registry to issue notice to respondent No.1 urgently.

SLP(C) No. 16746/2018

Respondent Nos.1, 2,3,5,6 & 7 have already filed counter affidavit.

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent No.4 within two weeks.

SLP(C) No. 16748/2018

Respondent Nos.1, 2 & 4 have already filed counter affidavit.

Delay in filing spare copy is condoned.

Registry to issue notice to respondent No.3 urgently.

SLP(C) No. 16749/2018

Respondent No.5 has already filed counter affidavit.

Delay in filing spare copies is condoned.

Registry to issue notice to respondent Nos.1-4 urgently.

SLP(C) No. 16750/2018

Respondent Nos.2-6 have already filed counter affidavit.

Delay in filing spare copy is condoned.

Registry to issue notice to respondent No.1 urgently.

SLP(C) No. 16752/2018

Respondent Nos.1, 2 & 4 have already filed counter affidavit.

Delay in filing spare copy is condoned.

Registry to issue notice to respondent No.3 urgently.

List the matter again on 02.05.2019.

RAJESH KUMAR GOEL
Registrar